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Stock Companies in Pakistan or payment of compensation therefor where such properties have been allotted or acquired by the Government of Pakistan is still under discussion with that Government.

(b) An agreement was reached with the Government of Pakistan in January, 1949 regarding payment of a fair compensation for urban immovable properties requisitioned by Provincial Governments in the two countries, but it was not implemented.]

श्री नवार्बासह चौहान : मैं माननीय मन्त्री जी से यह जानना चाहता हूँ कि ज्वाइँट स्टाक कम्पनियों की छटी हुई चल और अचल जाय-दादों को वापिस करने तथा उनके किराये या मुश्राविजे के बारे में पाकिस्तान सरकार से किस तरह के प्रयत्न किये जा रहे हैं ताकि यह ची जें यहां के लोगों को प्राप्त हो सकें ?

श्री मेहर चन्द खन्ना : यही प्रयन्न हो रहे हैं कि उनके साथ मीटिंग्स की जाती हैं। कभी तो मिनिस्टर लैवल पर मीटिंग की जाती है धौर कभी सेकेटरीज लैवल पर मीटिंग की जातो है। धभी हाल जलाई में एक मीटिंग रावलपिण्डी में हुई थी और हम पाकिस्तान से इस बारे में जितना ले सकते हैं लेने की कोशिश कर रहे हैं।

श्री नवाद्यसिंह चौहान : क्या कारण है कि पाकिस्तान सरकार इस बारे में करार करके भी उस पर अमल नहीं कर रही है ?

श्री मेहर चन्द खन्ना : ग्रपनी ग्रादत से मजबूर है।

श्री नवावसिंह चौहान : क्या माननीय मन्त्री जी यह ग्राशा करते हैं कि इस ग्रादत के होते हुए उन्हें कुछ प्राप्त हो जायेगा ?

श्री मेहर चन्द खन्ना : हमारा तरीका धोर है और उनका तरीका धीर है।

श्री विमलकुमार मन्नालालची चौर-ड़िया: अपना तरीका चाहे कुछ हो भौर उनका तरीका चाहे कुछ हो, परन्तु मैं यह जानना चाहता हूं कि अब वे बादत से मजबर हैं तो हम उनकी धादत को ठीक करने का कोई प्रयत्न कर रहे हैं या नहीं या इसी भादत के भरोसे बैठे रहने का इरादा है ?

to Questions

श्री मेहर चन्द खन्ना : हमारा तरीका तो मिलने का और बातें करने का है। अगर मान-नीय सदस्य का कोई ग्रीर तरीका है तो वे हमारी मदद कर सकते हैं और मैं उनका मशकूर हंगा ।

DEVELOPMENT AND NON-DEVELOPMENT EXPENDITURE

•701. SHRI DAHYABHAI V. PATEL: Will the Minister of PLANNING be pleased to state what is the total amount of development and non-development expenditure in the two Plan periods year-wise?

THE DEPUTY MINISTER IN THE MINISTRY LABOUR OF EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): A statement is laid on the Table of the House.

STATEMENT		
	(Rs.	crores)

				Develop- mental Outlay	Non- develop- mental Outlay	
I.	First Plan	Peri	iod-			
	1951-52			507	573	
	1952-53	:		501	546	
	1953-54	÷,		567	534	
	1954-55		27	707	543	
	1955-56	11	68	975	574	
11.	Second Plan Period—					
	1956-57	w)		1251	609	
	1957-58	*:	29	1338	740	
*	1958-59		196	1505	875	
	1959-60	*0		1542	851	
	1960-61			1842	947	

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Explanatory Notes

- 1. Estimates for 1955-56, indicated above are based on 'accounts figures' for the Centre and 'revised estimates' for the States.
- 2. Estimates for 1956-57 indicated above are based on 'accounts figures' for the Centre and 'budget estimates' for States. Because of the reorganisation of the States, which took place in November 1956, it is difficult to arrive at 'accounts figures' for 1955-56 and 1956-57 for all the States. In a sense, therefore, the figures for 1955-56 and 1956-57 are not comparable with either each other or with the figures for other years.
- 3. Figure_s for 1960-61 given above are based on 'revised estimates'.

Shhi Dahyabhai V. Patel: May I know, Sir, how much foreign exchange was involved in the non-developmental expenditure during the last two years, if not for all the ten years?

SHRI C. R. PATTABHI RAMAN: I do not have the foreign exchange figures as such, but I will give the percentage with regard to developmental expenditure to the hon. Member

SHRI DAHYABHAI V. PATEL: Sir, I should like to have the figure with regard to non-developmental expenditure.

SHRI C. R. PATTABHI RAMAN: I will place it on the Table of the Houae.

SHRI DAHYABHAI V. PATEL: May I know, Sir, whether in view of the financial difficulties that the Government of India is experiencing, there will be a cut in the non-developmental expenditure which even today is more than 50 per cent, of the total expenditure?

SHRI C. R. PATTABHI RAMAN: Actually, Sir, the non-developmental expenditure has come down from 53

61 while the other figur_e has gone up.

SHRI N. SRI RAMA REDDY: May I know,
Sir, if it ia not a fact that over the period of
these ten years the non-developmental

expenditure has risen at the rate of 200 per cent, while the developmental expenditure has

increased only by about 46 per cent.?

SHRI C. R. PATTABHI RAMAN: No, Sir. I just now gave the figures. From 53 per cent, it has come down to 34 per cent, so far as non-developmental expenditure is concerned. You will find from the figures that as against Rs. 1,080 crores total, it has gone up to Rs. 2,789 crores. So far as non-developmental expenditure is concerned, from Rs. 573 crores it has gone up to Rs. 947 crores while the developmental expenditure has gone up from

Rs. 507 crores to Rs. 1.842 crores.

SHRI N. SRI RAMA REDDY: I have here the figures supplied by the Research Department of the Parliament Library which show that the non-developmental expenditure in the States and Centre combined from Rs. 139 crores in 1950-51 rose to Rs. 700 crores in 1961-62 on capital expenditure. Revenue expenditure has similarly grown. I do not know which figures to depend upon.

MR. CHAIRMAN: What do you base these figures on?

SHRI N. SRI RAMA REDDY: The«e figures have been given to me by the Research and Reference Department of the Parliament Library which quotes that the non-developmental expenditure which stood at Rs. 139 crores in 1950-51 rose to Rs. 700 crores in the year 1961-62 so far as the capital expenditure is concerned. The revenue expenditure has also similarly grown.

SHRI C. R. PATTABHI RAMAN: I dare say it will be interesting to Sec these figures for myself. But mine are published figures. There is no doubt at all with regard to these

figures. And, as I pointed out, so far as non-development expenditure is concerned, it has fallen from 53 per cent, to 34 per cent, while in the other cases it is rising, as I just now stated.

MB. CHAIRMAN: There must be quite a difference between these two versions. Please discuss it with the Minister later on. We will not be able to decide it here.

SHRI LOKANATH MISRA: May I know, Sir,, what is the Minister's source of information if it is not Research Department's statistics?

SHRI C. R. PATTABHI RAMAN: Publication of the Planning Commission, and figures of the Third Five Year Plan, all the figures and the Budgets which are circulated.

MOVE OF OFFICES OUTSIDE DELHI

- •702. SHRI DEOKLNANDAN NARA-YAN: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) the number of Central Government offices which have been shifted from Delhi to outside cities since 1950;
- (b) what is the strength of their employees;
- (c) whether there is any proposal to shift any mor_e Central Government offices from Delhi; and
 - (d) if so, what is that proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI P. S. NASKAR): (a) and (b) The information is being collected and will be placed on the Table of the Sabha.

(c) and (d) At present there is no proposal to transfer any Government offices out of Delhi. The possi-

bilities are, Diiities are, however, examined. continuougly examined.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, if there are any offices which have come back after having been taken out.

SHRI P. S. NASKAR: There was only one office attached to the Ministry of Rehabilitation, the Central Claims Organisation, which went to Mussoorie, but for administrative reasons it was brought back some time last year or the year before last. As a matter of fact, the Ministry of Rehabilitation did not take additional office accommodation for it

MR. CHAIRMAN: The Question nour is over

WRITTEN ANSWERS TO QUESTIONS

DOCK WORKERS STRIKE IN GOA

- •678. SHRI NIREN GHOSH: Will the PRIME MINISTER be pleased to etate:
- (a) whether the Dock Workers of Goa went on strike in early July;
 - (b) if so, what were their grievances;
- (c) whether there were any arrests and lathi charges on a large-scale consequent to the strike; and
- (d) if so, the number of persons arrested and the number of those who were injured due to lathi-charge?
- TH2 MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AF FAIRS (SHRIMATI LAKSHMI MENON): (a) Yes, Sir. From June 30th to July 4th, 1962.
- (b) The strikers demanded retention of temporary workers and grant of adequate wages to them, replace-